

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

O.A. NO. 2349/2000

New Delhi this the 9th day of November, 2000.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI S.A.T.RIZVI, MEMBER (A)

Gulshan Prakash S/O Diwan Singh,  
R/O office of the Chief Administrative  
Officer, Kashmiri Gate,  
New Delhi. ... Applicant

( By Shri Ganeshwar, proxy for Shri U.Srivastava,  
Advocate )

-versus-

1. Union of India through  
General Manager, Northern Railway,  
Baroda House, New Delhi.
2. Divisional Railway Manager,  
Northern Railway, Bikaner Division,  
Bikaner (Rajasthan).
3. Chief Administrative Officer,  
Northern Railway, Kashmiri Gate,  
New Delhi. ... Respondents

O R D E R (ORAL)

Shri Justice Ashok Agarwal :

Shri Ganeshwar, the learned counsel appearing on behalf of applicant in the present OA, states that through oversight certain wrong annexures have been annexed. In the circumstances, he seeks leave to withdraw the OA with liberty to file a fresh OA on the same cause of action. Aforesaid prayer is granted.



( S.A.T.Rizvi )  
Member (A)



( Ashok Agarwal )  
Chairman

/as/

